

Court – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.180 of 2012 & IA No.319 of 2012
&
Appeal No.181 of 2012 & IA No. 317, 320 of 2012 &
IA No. 4 of 2013**

Dated: 5th February, 2016

Appeal No.180 of 2012 & IA No.319 of 2012

In the matter of:-

Shell India Markets Pvt. Ltd. Appellant (s)
Versus
Indian Oil Corporation Ltd. & Ors. ... Respondent (s)

**Appeal No.181 of 2012
& IA No. 317, 320 of 2012 & IA No. 4 of 2013**

In the matter of:-

Reliance Industries Ltd. & Ors. Appellant (s)
Versus
Indian Oil Corporation Ltd. & Ors. ... Respondent (s)

ORDER

The Court has not assembled. As agreed by the parties, list
the matter on **01.04.2016.**

COURT MASTER